

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.5159 of 2012

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner :Mr. A.K.Das, Adv.

For the Respondents :Mr. Rupesh Singh, Adv.

Through:- Video Conferencing

11/08.09.2021 Heard Mr. A.K Das learned counsel for the petitioner and Mr. Rupesh Singh learned counsel for the respondents.

Put up this case on 07.10.2021 under the same heading.

(Deepak Roshan, J.)

Fahim/-